

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 40

CA 1411/2020 CA 209/2021 CA 241/2022 CA 647/2022, CA 9/2023, CA 50/2023, CA 660/2022 IA 15/2021, IA 61/2022 CA 117/2023 CA 417/2021 CA 44/2023 IA 155/2022 IA 29/2023 CA 9/2022 CA 538/2022 IA 40/2023 CA 369/2020 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI.H.V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **28.03.2023**

NAME OF THE PARTIES: - **Union of India**
V/s
Infrastructure Leasing & Financial
Services Ltd & Ors

Appearance (via video-conference):

For the Applicant in

IA 40/23, CA 369/2020 : Adv Prachi Wazalwar a/w Adv Princi Jaiswal

CA 209/2021, CA 50/2023,

CA 660 of 2022, CA 669/22 : Mr. Animesh Bisht a/w Ms. Drishti Das and
Ms. Roma Bhojani I/b Cyril
Amarchand Mangaldas

For the Respondent in

CA 1411/2020, CA 369/2020,

IA 15/2021 and IA 61/ 2022

CA 452/2022 : Mr. Animesh Bisht a/w Ms. Drishti Das and
Ms. Roma Bhojani I/b Cyril
Amarchand Mangaldas

R-2 IN CA 417/2021,

CA 29/2023 and CA 44/2023 : Ms. Cheryl Fernandes & Mr. Madhur

Arora i/b AZB & Partners

for IL&FS in

CA 9/2023 and CA 647/2022: Adv. Kuber Dewan, Adv. Neeharika Agarwal
and Adv. Abhishek Tilak

for Cube Highways and
Infrastructure II Pte. Ltd.

CA 16 of 2021; IA 15 of 2021

CA 61 of 2022 : Adv. Janak Dwarkadas, Senior Advocate,

For Union of India

VP Singh, Aditya Jalan, Vanya Chhabra,
Sherna Doongaji
: Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel

Section 242(4), 241-242 of the Companies Act, 2013

ORDER

CA 209/2021, CA 369/2020, IA 40/2023

List these applications on Board on 24.04.2023

IA 15/2021, IA 61/2022, CA 16/2021

List these applications on Board on 18.04.2023

CA 1411/2020, CA 241/2022, CA 647/2022, CA 9/2023, CA 50/2023, CA 660/2022, CA 117/2023, CA 417/2021, CA 44/2023, IA 155/2022, IA 29/2023, CA 9/2022, CA 538/2022

List these applications on Board on 12.06.2023.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

H.V. SUBBA RAO
Member (Judicial)